

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.306**  
CAA-84/ND/2020

**IN THE MATTER OF:**

G.G. Erectors And Constructors Pvt. Ltd. And G.G. Promoters and Developers  
Pvt. Ltd **.... APPLICANT/PETITIONER**

**SECTION**

**U/s 230-232**

**Order delivered on 05.02.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Navneet Kumar, Proxy Counsel  
For the Respondent : Ms. Anuja Pethia, Ms. Dacchita Shahi, Standing  
Counsels for the Income Tax Department, Mr. Rishabh  
Nigam, Advocate

**ORDER**

Mr. Navneet Kumar, Proxy counsel appearing on behalf of Mr. Sougat Sinha, Ld. Counsel for the Applicant seeks an adjournment. Matter adjourned to **04.03.2024**.

**-SD-**  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**-SD-**  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**